

on the table of the House.

### Study of ICICI on Current Drought

4284. DR. B.L. SHAILESH : Will the Minister of FINANCE be pleased to state :

(a) whether Government have seen the text of the study prepared by the Industrial Credit and Investment Corporation of India for the World Bank on the impact of the current drought on the industrial sector;

(b) if so, its highlights and re-action of Government thereto;

(c) whether the ICICI has also warned of fall in India's Gross Domestic Product; and

(d) if so, the manner in which Government propose to meet this unfavourable situation ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) and (b). The Industrial Credit and Investment Corporation of India (ICICI) has reported that it has not carried out any study for the World Bank on the impact of the current drought on the industrial sector. However, for its internal use, ICICI had undertaken a study analysing the impact of drought on the industrial sector.

(c) and (d). ICICI has reported that it has not warned of any fall in India's Gross Domestic Product.

### Ban Imposed on New Appointments in Government Services

[*Translation*]

4285. SHRI RAJ KUMAR RAI : Will the Minister of FINANCE be pleased to state :

(a) whether Government are giving or propose to give any financial assistance to unemployed youths due to the ban on recruitment and the amount of the assistance being given or proposed to be given to them; and

(b) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE DEPARTMENT OF EXPENDITURE IN THE MINISTRY OF FINANCE (SHRI

B.K. GADHVI) : (a) and (b). No, Sir.

It may, however, be added that according to the extant guidelines issued in 1986, subject to fulfilment of certain conditions, vacancies—both plan and non-plan—arising due to promotion, retirement, death, resignation, dismissal, removal or deputation etc. can be filled up.

[*Eneltsh*]

### Import of Steel under Advance Licensing Scheme

4286. SHRI AMAL DATTA : Will the Minister of COMMERCE be pleased to refer to the reply given to Unstarred Question No. 679 on 2nd March, 1987 regarding rise in steel prices on export of engineering goods and state :

(a) since when exporters of engineering goods are provided steel at international prices;

(b) the quantity of steel imported under advance licensing scheme together with the categories and quantity so imported; and

(c) the year-wise figures of reimbursement to engineering goods exporters for the last three years or since the inception of the scheme (whichever is later) under the international price re-imbusement scheme ?

THE MINISTER OF FINANCE AND MINISTER OF COMMERCE (SHRI NARAYAN DATT TIWARI) : (a) The exporters of engineering goods are provided steel at international price since February, 1981.

(b) Item-wise statistics of Advance Licences issued is not maintained by the Office of the Chief Controller of Imports and Exports.

(c) The year-wise figures of reimbursement to engineering goods exporters under International Price Reimbursement Scheme are given below :

Year	Rupees (in Crore)
1981-82	0.46
1982-83	8.25
1983-84	20.29
1984-85	23.08
1985-86	41.27
1986-87	64.16